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MA-9163-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 20<sup>th</sup> OF NOVEMBER, 2025

MISC. APPEAL No. 9163 of 2025

*EDEN GARDEN AMRAWAT KHURD RAHWASI RAKH-RAKHAV  
SAHAKARI SANSTHA MARYADIT,*

*Versus*

*EDEN GARDEN SOCIAL WELFARE SOCIETY AND OTHERS*

.....  
Appearance:

Smt. Tulika Gulatee - Advocate for the petitioner.

.....  
WITH

MISC. APPEAL No. 9205 of 2025

*EDEN GARDEN AMRAWAT KHURD RAHWASI RAKH RAKHAV  
SAHARKARI SANSTHA MARYADIT BHOPAL*

*Versus*

*EDEN GARDEN SOCIAL WELFARE SOCIETY AND OTHERS*

.....  
Appearance:

*Smt. Tulika Gulatee - Advocate for the petitioner.*

.....  
ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

On the oral prayer of the counsel for the appellant, leave is granted to convert the Miscellaneous Appeal as the Miscellaneous Second Appeal in accordance with the High Court Rules.

Registry is directed to register these Miscellaneous Appeals as



Miscellaneous Second Appeals.

Necessary amendment be incorporated in the memo of appeals.

Needful be done during the course of the day.

The Miscellaneous Second Appeals once registered, shall be listed before the Roster Bench on 21.11.2025 as prayed.

M.A.No.9163 of 2025 and M.A.No.9205 of 2025 are disposed of.

Copy of the this order be placed in the Miscellaneous Second Appeals.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

rk.